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Item No.1A

Part-heard

Court No. 5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

0 0 0 Civil Appeal.No.1112/2000@@
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M/s. Hanil Era Textiles Ltd. Appellant (s)

VERSUS

Oriental Insurance Co. Ltd. Respondent (s)
& ors.

(With applicaion for interim relief & permission to place
addl. documents on record)

Date : 15.11.2000 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M. JAGANNADHA RAO
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) Dr.A.M.Singhvi,Sr.adv
Mr. Sridhar Y.Chitale,adv
Ms.Tashi Battia,adv
Mr.Abhijatt Medh,adv

For Respondent(s) M/s. Krishna Rawat, Deepak Rawat,adv.
0 0 0 Mr.M.K.Dua,adv 0 0 0

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

Dr.A.M.Singhvi,learned Senior Counsel for the
appellant resumed his arguments at 3.p.m. and continued
upto 3.30.p.m. Thereafter Mr. K.Rawat, learned counsel
for the respondents commenced his arguments. Hearing
concluded. The Court reserved its verdict.

(T.K.Viswanadhan)
Court Master

(S.Malkani)
Court Master